

Government of Kerala have however made a request for Central Government's assistance in securing a loan from I.D.B.I. for reopening and rehabilitation of Trivandrum Spinning Mills, Balaramapuram, which is under the management of the State Government. The request has been recommended to I.D.B.I. for its consideration.

राज्य व्यापार निगम द्वारा भंडारा से लाख खरीदा जाना

2359. श्री लक्ष्मण राव बामकर : क्या वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राज्य व्यापार निगम द्वारा भंडारा जिले में लाख की खरीद का काम शुरू न किये जाने के कारण वहाँ के लाख उत्पादकों को 300 रुपये प्रति क्विंटल का भाव नहीं मिल पा रहा है ;

(ख) वहाँ लाख न खरीदे जाने के क्या कारण हैं; और

(ग) क्या उनके मंत्रालय और राज्य व्यापार निगम ने विदेशी मुद्रा अर्जित करने के लिए लाख उत्पादन का कार्यक्रम बनाया है ?

वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री (श्री मोहन बरिवा) : (क) तथा (ख) . चण्डा बसूली कार्य मुख्यतया केवल पश्चिम बंगाल तथा बिहार तक सीमित था। महाराष्ट्र सरकार से हमें ऐसा कोई अनुबंध प्राप्त नहीं हुआ है कि ऐसे कार्यों में भंडारा जिले को शामिल करने की आवश्यकता है।

(ग) जितना लाख निर्यात किया जा सकता है अथवा देश में बेचा जा सकता है, उससे कहीं अधिक उस का वर्तमान

उत्पादन है। अतः राज्य व्यापार निगम के पास लाख के उत्पादन का कोई कार्यक्रम नहीं है।

Sick and Closed Tea Gardens

2360. SHRI K. B. CHHETRI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the names of the sick and closed tea gardens whose management; have been taken over by Government;

(b) the total expenditure incurred till March, 1977 and profits made, if any, in each tea garden;

(c) total labour strength in each tea garden prior to taking over and after taking over; and

(d) total gratuity and provident fund due to workers, garden-wise, as on 31st March, 1977.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) The names of tea gardens taken over so far are as under:—

- (i) Pashok Tea Estate, Darjeeling, West Bengal.
- (ii) Looksan Tea Estate, Jalpaiguri Distt., West Bengal.
- (iii) Vah-tuk-var Tea Estate, Darjeeling Distt., West Bengal.
- (iv) Kumai Tea Estate, Darjeeling Distt., West Bengal.

The first three gardens were taken over on 12-10-1976. Kumai Tea Estate was taken over on 18-6-1977 and therefore no information relating to part (b) and (d) is being given in respect of this particular Estate.

(b)

(In Rupees)

	Looksan	Pashok	Vah-Tuk-Var
Expenditure	14,85,736	10,59,069	7,91,637
Less Sale Proceeds realised	9,94,004	3,39,617	1,86,611
Shortfall in revenue	4,91,732	7,19,452	6,05,026

This gardens were previously not being managed properly. Both—the plantations and the factory had been neglected by the earlier management. Expenditure therefore had to be incurred on pruning, drainage, eradication

ating jungle weeds and major overhaul and repairs to machinery. This has resulted in excess of expenditure over revenue.

Figures are provisional and subject to finalisation after audit.

(c)

	Looksan	Pashok	Vah-Tuk-Var	Kumai (18.6.77)
Labour strength as on take over date :	960	1114	903	919
As on 31-3-1977	960	1114	903	919

(After take-over)

(d)

	Looksan	Pashok	Vah-Tuk-Var
Provident Fund	8,54,000	8,27,000	3,45,000
Gratuity	6,00,000	1,50,000	27,500

These relate to the period prior to take-over and are provisional as verification of claims is in progress. Provident Fund dues arising after take-over have been paid regularly.

(b) whether the State Chief Minister had been paid another sum of Rs. 5 crores specially for development works in Assam during the remaining period of the year ending 31st March, 1977;

Central Assistance to Assam

2361. SHRI PURNA SINHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the total amount of money drawn by the Government of Assam as Central Government's contribution assistance to build the temporary capital of Assam at Dispur till 31st March, 1977;

(c) if so, the particulars of projects and amounts spent by the State Government out of the special grant of Rs. 5 crores mentioned at (b) above; and

(d) whether Government propose to conduct a special audit of the accounts relating to the money drawn by the Government of Assam for construction of the temporary capital at Dispur and the said special grant?